

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4267

ANSWERED ON:20.02.2014

IRRIGATION IN KARNATAKA

Raghavendra Shri B. Y.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has received any proposals from the Government of Karnataka seeking approval for small irrigation projects;
- (b) if so, the details thereof;
- (c) whether the Centre has taken any steps to examine the proposals; and
- (d) if so, the reaction of the Union Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABIAZAD)

(a) To (d) Water being a state subject, all (MI) schemes including revival of water bodies (CCA upto 2000 ha) as a whole are formulated, investigated, funded and implemented by the State government as per their own priorities. Governments of India do not approve the minor irrigation projects/revival of water bodies. However, Government of India provides technical and financial assistance to the states for the planning and implementation of schemes. Govt. of India also provides financial assistance to the states for implementation of minor irrigation projects/revival of water bodies under Accelerated Irrigation Benefits Programme (AIBP)/RRR in Non-Special Category States like Karnataka as per the approved guidelines. Ministry of Water Resources also provides funds to the states for revival of water bodies under RRR. The details of surface MI schemes included, completed and funds released to Karnataka so far under AIBP are given in Annexure-I and details of water bodies included, completed and funds released to Karnataka so far under RRR are given in Annexure-II.